

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VRG DIGITAL CORPORATION PRIVATE LIMITED Date of Commencement of Liquidation: 20-02-2021; List of Stakeholders as on Date: 30-08-2021; Name of IP: Mr. Birendra Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 11040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date			2050523					NA
3	Secured financial creditors		322767598	322767598					<a href="#">Annexure 3</a>
4	Unsecured financial creditors		33403015	33403015					<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		2056976447	2056976447					<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			2413147060	2415197583	0	0	0	0	